## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

**C. P. NO**. 46(ND)09 CA. NO.

CORAM:

## PRESENT: SH. R.VARDHARAJAN HON'BLE MEMBER (J)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.08.2016

NAME OF THE COMPANY: M/s Ms. Manoranjana Singh Vs. M/s. Positive Television Ltd.

## SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
'	ANSHUMAAN BAHADUR, ADV FOR RANJANA ROY GOWAE		RESPONDENT, 1,2,10-18	A
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2.	Manish K Adv	Bighnoi ORDER	for proposed Responde 25. WIPL	we of glass

None for the petitioner.

2. Mr. Anshumaan, ld. Counsel for counsel for Respondents 1, 2, 10 🐡 18 is present.

3. A request for adjournment is being made by the ld. Counsel. Adjourned to 11.10.2016.

4. Notice be issued by the Bench Officer to the other counsels for all the parties.

(Ina Malhotra)

Sd1-

(I. varaunarajan) Member Judicial Contd/-....

Sdl